Annexure-7

Name of the corporate debtor: S. K. M. REAL INFRA LIMITED; Date of commencement of CIRP: 10.03.2022; List of creditors as on: 19.04.2022

		Name of the corporate dedior: S. R. M. REAL INFRA LIMITED; Date of commencement of CIRF: 10.05.2022; List of creditors as on: 19.04.2022													
List of operational creditors (Other than Workmen and Employees and Government Dues)															
S		Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of claim Remarks, if any		
N	0.				•					contingent	mutual dues,	not admitted	under		
		Date of	Amount claimed		Nature of claim	Amount	Amount covered		% of voting	claim	that may be set-		verification		
		receipt		claim admitted		covered by	by guarantee		share in CoC		off				
						security interest		party?							
1	Jigar Kanti Chheda	24-03-22	11,078,582	9,666,605	Unsecured	No	No	No	-	-	-	1,411,977		The creditor has calculated the interest @ 24%, however, as per the agreement provided by him, the interest is written as 18%. Thus the IRP has admitted the amount on the basis of 18% interest.	
2	Nina Percept Private Limited	31-03-22	14,452,603	0	Unsecured	No	No	No	-	-	-	-		The claim is under verification, as supporting documents substantiating his claim is not yet received.	
	TOTAL		25,531,185	9,666,605								1,411,977	14,452,603		